IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI COURT-III

CP-16/135/(ND)/2017

IN THE MATTER OF:

M/s. Inverness Medical Shimla Limited

.. PETITIONER

SECTION:

Under Section 441 (96)

Order delivered on 26.9.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner/Applicant : Mr. Deepak Bansal, P.C.S.

For the Respondents

ORDER

Learned Counsel for the petitioner is present. Heard.

Order reserved.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 26.9.2017